## **National Company Law Tribunal**

## **Allahabad Bench**

CP NO. 22/NO/2013

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE COMPANY: Pionees Power & Engineesing Put Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the companies act of 1956

SI. NO. Name Designation Representation Signature

1. Vipin Kushwaha Revender Vyan Cultural.

2. Ashelish Mishra Advocate Petitioner Aghitestal

## CP No.22/ND/2013

Sh. Ashutosh Mishra holding brief of Advocate Sh. Kunal Ravi Singh for the petitioner. Sh. Vipin Kushwaha holding brief of Sh. Nishant Mishra for the respondent company.

The respondent counsel seeks further time to file consequential reply to the amended company petition. He states the reason that the reply is under preparation.

In view of these circumstances, further three weeks time is granted for filing reply by serving an advance copy thereof through the counsel for the petitioner. The petitioner is also at liberty to file rejoinder if any, amended reply.

The matter to be listed on 15th March, 2018

H.P. Chaturvedi,

Member (Judicial)

Dated:07.02.2018

Typed by: Zaid

(Stenographer)